

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2020/ 47

Dated : 23/01/2020

I.

Sh. Mohd. Yunus Pathan, Clerk Grade-II, presently posted as clerk Grade-II in the Additional Chief Judicial Magistrate (Railway), Bikaner at present performing his duty under work arrangement in the Labour Court, Bikaner Vide Estt. 2018/136 Dated 23.03.2018.

Aforementioned order is hereby withdrawn with immediate effect and he is directed to perform his duty as Clerk Grade-II, in the Centralised Copying Section of District & Sessions Court, Bikaner vice Sh. Amit Purohit, Clerk Grade-II, till further order.

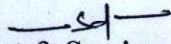
II.

Sh. Amit Purohit, Clerk Grade-II, presently posted as Clerk Grade-II, in the Additional Chief Judicial Magistrate (Railway), Bikaner, at present performing his duty under work arrangement, Vide Estt. 2018/500 Dated 04.10.2018, as Clerk Grade-II in the Centralised Copying Section of District & Sessions Court, Bikaner.

Aforementioned order is hereby withdrawn with immediate effect and he is directed to perform his duty as Clerk Grade-II, in the Court of Additional Chief Judicial Magistrate (Railway), Bikaner till further order.

Note :

1. The above mentioned employees are directed to handover charge (if they have) of their present post and join their new assignment within 3 days from the date of order positively.
2. Presiding officers of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.

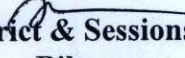

**District & Sessions Judge,
Bikaner**

S.No. 853

Dated : 23 January, 2020

Copy forwarded to the following for information and necessary action :-

1. Judge, Labour Court, Bikaner
2. Additional Chief Judicial Magistrate (Railway), Bikaner
3. Incharge Copying Section, Additional Chief Judicial Magistrate No.2, Bikaner
4. System Officer with the direction to upload on website
5. Sarva Shri Mohd. Yunus Pathan/ Amit Purohit
6. Guard File


**District & Sessions Judge,
Bikaner**